

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

ORIGINAL APPLICATION No: 308 OF 2005.

THIS THE 15<sup>TH</sup> DAY OF JULY 2005.

**HON'BLE SHRI S.P. ARYA MEMBER (A)**

Narendra aged about 17 years 9 months, son of late Jhagroo, through his mother and next friend Smt. Saroj, resident of Mohalla Dalchand, behind Balmiki Ayurvedik College, Post and District Pilibhit.

Applicant.

By Advocate Shri R.K. Dewedi

Versus

1. Union of India through the General Manager, N.E. Railway, Gorakhpur.
2. Divisional Railway Manager (Personnel), N.E. Railway, Lucknow.
3. Divisional Personnel Officer, N.E. Railway, Lucknow.
4. Anand Swarup Srivastava, Personnel Inspector-1, in the office of Divisional Railway manager (Personnel), N.E. Railway Lucknow.

Respondents.

By Advocate Shri S.P. Singh for Shri C.B. Verma.

ORDER (ORAL)

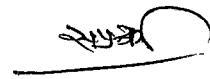
**BY HON'BLE SHRI S.P. ARYA MEMBER (A)**

The applicant by this O.A. seeks for issue of directions to consider the applicant for compassionate appointment. A representation by the mother's of the applicant is said to be have been moved on 25.4.2004. The applicant has not yet been considered for compassionate appointment.

2. Upon hearing counsel for the parties, it is found expedient in the interest of justice to direct the applicant to move a representation along with necessary details to the competent authority for consideration of his compassionate appointment within a week and on receipt of such representation, the same shall be disposed of with a reasoned and speaking order within a period of three months. The result of disposal be also conveyed to the applicant.

(2)

3. With the above directions, O.A. is disposed of without any order as to costs.

  
(S.P. ARYA)  
MEMBER (A)

v.